

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:27.08.2012
UTILISATION OF SECRET INTELLIGENCE FUNDS
Tewari Shri Manish

Will the Minister of DEFENCE be pleased to state:

- (a) whether it has been reported in the media that the Ministry of Defence has put the Army's spending from its Secret Intelligence Funds under scrutiny after allegations that they were misused by the Army Headquarters over the past year and if so, the details thereof;
- (b) whether it is also reported that there was an increase from Rs.49 crore to Rs.67 crore under a particular head between 2010-11 and 2011-12 that is the cause of consternation and if so, the details thereof;
- (c) whether the competent authority charged with the oversight of these transactions refused to clear the relevant file and has returned the same to Army Headquarters and if so, the details thereof;
- (d) whether as reported in the media, it is true that the objections ostensibly or allegedly pertain to a period when civil military relations were crisp due to an alleged 'age row'; and
- (e) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Intelligence gathering is an important activity aimed at developing and retaining the required capabilities for Defence. Expenditure incurred on such activities are subject to audit by designated competent authorities periodically. The disclosure of details would not be in national interest.